

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 68
ANSWERED ON 25/11/2024**

AMRUT 2.0 IN THE STATE OF UTTAR PRADESH

68. SHRI SANJAY SETH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details on the various initiatives under the AMRUT 2.0 mission in the State of Uttar Pradesh, since the inception of the scheme;
- (b) the initiatives taken by Government to strengthen the groundwater in the cities with depleting groundwater resources, the details of such initiatives, city-wise;
- (c) the total fund allocated to Government for various schemes and details on the funds utilised, the details of such allocation of fund, scheme-wise; and
- (d) whether any fund schemes remained unused under the Ministry, and the details of the manner in which such funds been utilized?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 has been launched on 1st Oct 2021. In the State of Uttar Pradesh, a total of 654 projects worth ₹26,626.97 crore (including Operations & Maintenance cost) have been approved by the Ministry of Housing and Urban Affairs (MoHUA). These include 419 water supply projects worth ₹21,078.19 crore, 26 Sewerage & Septage Management projects worth ₹5,054.93 crore, 194 water body rejuvenation projects worth ₹385.64 crore and 15 parks projects worth ₹108.21 crore.

(b): Water is a state subject and management of water including ground water is State Government's responsibility. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States/ UTs. Ministry of Housing and Urban Affairs (MOHUA) has taken several steps towards sustainable management of water in urban areas through issuance of various guidelines and implementation of National Missions i.e., Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0. Waterbody rejuvenation is an admissible component under AMRUT. So far, 9 Water body rejuvenation projects worth ₹71.19 crore have been taken up under AMRUT. Under AMRUT 2.0 the MoHUA has approved 3,078 waterbody rejuvenation projects worth ₹6,159.29 crore.

(c) & (d): Under AMRUT, overall, ₹41,324.83 crore have been released under various components of AMRUT such as projects, Administrative & Office Expenses (A&OE), Reforms incentive, Jawaharlal Nehru National Urban Renewal Mission (JnNURM) (erstwhile) projects and sub schemes of Geographical Information System (GIS) based Master Plan and Local Area Programme – Town Planning Scheme (LAP-TPS), against which overall utilization certificates of ₹38,115 crore have been received so far.

Under AMRUT 2.0, overall, ₹13,139.15 crore have been released under various components of AMRUT 2.0, against which overall utilization certificates of ₹6,540 crore have been received so far.

Fund released under various sub-schemes/components of AMRUT and AMRUT 2.0 are as under:

AMRUT

(Figures in ₹ crore)

Projects	Administrative and Office Expenses	Reforms	Formulation of GIS based Master Plan	LAP-TPS	JnNURM	Total
34869.15	1138.74	1943.86	208.51	20.88	3143.69	41324.83

AMRUT 2.0

Projects	Administrative and Office Expenses	Reforms	Information Education & Communication	Formulation of GIS based Master Plan	AMRUT Mitra	Total
11756.13	553.82	719	8.33	82	19.87	13139.15
